

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

28. C.P.(IB)-201(MB)/2021

**CORAM:**

**SHRI SHYAM BABU GAUTAM**  
**HON'BLE MEMBER (T)**

**JUSTICE P. N. DESHMUKH (Retd.)**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 13.01.2023**

**NAME OF THE PARTIES: - Central Bank of India**  
**V/s**  
**Pramoud Vinayak Rao**

**APPEARANCES: -**

**FOR THE PETITIONER** : Adv Alok Mishra

**FOR THE RESPONDENT** : Adv. Amit Dhall

**Section: U/s 95(1) of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

The matter is convened through Virtual Hearing (VC).

Due to paucity of time this matter could not be taken. List this  
matter for hearing on **24.02.2023**.

**Sd/-**

**SHYAM BABU GAUTAM**  
**Member (Technical)**

**Sd/-**

**JUSTICE P. N. DESHMUKH**  
**Member (Judicial)**